

- (a) The Scheme for Providing Quality Education in Madarsas (SPOEM) has been introduced to bring about qualitative improvement in madarsas to enable children to attain standards of the national education system in formal education subjects.
- (b) The scheme for Infrastructure Development in Minority Institutions (IDMI) has been introduced to provide augmented infrastructure in private aided/unaided minority schools/institutions in order to enhance quality of education of minority children.

Permission for opening technical institution in Madhya Pradesh

†1145. MISS ANUSUIYA UIKEY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of proposal received by All India Council for Technical Education (AICTE) from Madhya Pradesh to open Technical Colleges during the last two years;
- (b) the number of colleges for which the permission to open was granted by All India Council for Technical Education out of such proposals;
- (c) the details of pending proposals to open colleges and the reasons for not granting permission in this regard; and
- (d) the time by which the proposal will be granted permission by the AICTE?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) As per the information given by the All India Council for Technical Education (AICTE), during 2008-09 and 2009-10, a total of 141 and 157 proposals were received from Madhya Pradesh to open Technical Colleges.

(b) Out of these 298 proposals, 133 have been granted approval by the AICTE.

(c) and (d) The remaining 165 proposals have not been granted permission due to deficiencies relating to infrastructure, faculty and other norms laid down by the AICTE. These proposals will be granted permission only after the deficiencies have been rectified. The applicant can rectify the deficiencies within the three year block period and get approval for setting up the institution.

Education initiatives in Jharkhand

1146. SHRI PARIMAL NATHWANI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has received any proposal for opening Kendriya Vidyalaya in every district of Jharkhand;
- (b) if so, what steps have been taken by Government in this regard;
- (c) whether there is any plan to start courses in Mines and Mineral Technology in each of the Regional Engineering Colleges; and

†Original notice of the question was received in Hindi.

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRIMATI D. PURANDESWARI): (a) No, Sir.

(b) Does not arise.

(c) and (d) All the Regional Engineering Colleges (RECs) have been taken over by the Central Government in 2003. Presently, courses in Mining Engineering are available in National Institute of Technology (NITs) at Rourkela, Raipur, Surathkal and Nagpur. The NITs are autonomous bodies, declared as Institutions of national importance under NIT Act, 2007 and as such are empowered to start courses of their own choice.

Enrolment of disabled children in SSA

1147. SHRIMATI BRINDA KARAT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the disabled children are entitled to enroll in Sarva Shiksha Abhiyan (SSA);

(b) if so, the number of such children enrolled in last three academic years, State-wise;

(c) whether Government has done any review of progress of these children enrolled in SSA; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRIMATI D. PURANDESWARI): (a) Yes, Madam.

(b) The number of disabled children enrolled in the last three academic years, State-wise, is given in the Statement (*See below*).

(c) and (d) The review of the progress of these children enrolled in SSA is done on regular basis through Quarterly National Workshops and regular field visits from the National level to ensure that disabled children are actually attending schools. An independent Joint Review Mission reviews the progress of all components of SSA twice a year.

Statement

Enrolment of Disabled Children in SSA

Sl. No.	Name of the State	Disabled Children Enrolled in 2006-07	Disabled Children Enrolled in 2007-08	Disabled Children Enrolled in 2008-09
1	2	3	4	5
1.	Andhra Pradesh	127851	148328	150004